

**Pastamary Khardewsaw, D/O Shri. Elius Lyngdoh Mawlot Vs State Of
Meghalaya Through The Commissioner And Secretary To The Govt. Of
Meghalaya, Education Department, Shillong & Ors.**

Court: Meghalaya High Court At Shillong

Date of Decision: July 31, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: M. lawsai, P. Yobin, K.V. Kharlyngdoh

Final Decision: Disposed Of

Judgement